

OFFICE OF SENIOR CIVIL JUDGE-CUM-CHIEF  
JUDICIAL MAGISTRATE, SIRMAUR DISTRICT AT  
NAHAN, H.P. - 2511

No SR. CIVIL JUDGE/C.J.M./RDR/SMR/2020- DT: NAHAN, June6, 2020.

OFFICE ORDER

In obeisance of orders passed by Hon'ble High Court of H.P., Shimla, vide order No. **HHC/RG/C-19/2020-10**, dated **16.04.2020**, and subsequent order No. **HHC/RG/C-19/2020- 16**, dated **15.5.2020** and also taking into the consideration the fact that the physical distancing shall be required to be maintained with a view to check the community transmission of pandemic novel Corona Virus (COVIC-19), the cases fixed before this Court other than the urgent matters as well as cases fixed for consideration and final arguments (Civil and Criminal) or final disposal of orders, wherein the presence of the parties shall not be required, for different dates upto **12<sup>th</sup> June 2020**, shall be taken up for the effective hearing in the following manner:-

OFFICE ORDER:


S.No.	CASE FIXED FOR	NOW TO BE TAKEN UP FOR EFFECTIVE HEARING ON
1.	08.06.2020	09.07.2020
2.	09.06.2020	10.07.2020
3.	10.06.2020	13.07.2020
4.	11.06.2020	14.07.2020
5.	12.06.2020	15.07.2020

The learned counsel for the parties who are interested in addressing the arguments or making submissions in the matters fixed for consideration through **V.C. or through WhatsApp video call** can address the arguments etc. accordingly. However, those learned counsel for the parties who

are interested in filing written arguments may also file the same through e-mail or **WhatsApp** before **11:00 a.m.** on the date fixed for arguments. It would be choice of the learned counsel for the parties to address the arguments or making submissions on matters fixed for consideration in the Court by maintaining all norms of physical distancing.

It is made clear that the Court shall take up all the matters fixed for arguments/consideration on every date as per the cause list of the day.

The filing of urgent cases through e-mail can be done on e-mail ID "**ecourts-hpsi02@indiancourts.nic.in**" before 4 P.M. which shall be checked by Sh. Sandeep Kumar, Naib Nazir and Sh Nishant Pathania, Criminal Ahimed and intimated to the Reader, who shall further intimate the undersigned, after properly scrutinizing and checking the same.

  
(Partap Singh Thakur),  
Senior Civil Judge-cum-CJM,  
Sirmaur District at Nahan, H. P.


ENDST. No. As above

-3-  
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Dated 06.06.2020

Copy for information and necessary action is forwarded to:

1. The Ld. District & Sessions Judge, District Sirmaur at Nahan.
2. The Ld. Additional District & Sessions Judge, District Sirmaur at Nahan.
3. The Ld. Civil Judge-cum-J.M.I.C., Nahan, District Sirmaur at Nahan.
4. The Superintendent of Police, Sirmaur District at Nahan.
5. Presidents, Bar Associations, Nahan, Paonta Sahib, Rajgarh & Shillai, through WhatsApp.
6. The Ld. A.P.P. of this Court through WhatsApp.
7. Reader/Ahlmads of this Office.
8. Assistant Programmer/System Assistants office of Ld. District and Sessions Judge Sirmaur at Nahan with a request to upload this office order on the website of this Civil and Session Division for information of the general public.
9. All the other officials of this Court through WhatsApp for strict compliance.
10. Notice board of this Court.

  
(Partap Singh Thakur),  
Senior Civil Judge-cum-CJM,  
Sirmaur District at Nahan, H. P.